

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 17.03.2021**

**NOTICE**

Take notice that the following matters listed on 18.03.2021 at 02:00 PM in the Court of Chairperson will not be taken up. The next date of hearing will be notified later: -

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 449 of 2020  <b>Part Heard</b>	Punjab National Bank Vs. Amrit Hatcheries Pvt. Ltd. & Ors.  <b>With</b>	Ankur Mittal	Dhruv Surana Jayant Mehta-R2 Aaryan Sharma-R4
2.	Comp. App. (AT) (Ins) No. 504 of 2020  <b>Part Heard</b>	Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd. & Ors.  <b>With</b>	Abhay Gupta	Jayant Mehta Bijay Murmuria-R1 Ashish Chaudhury- R2 Ankur Mittal-R3
3.	Comp. App. (AT) (Ins) No. 746 of 2020  <b>Part Heard</b>	Arun Kumar Gupta Vs. Amrit Hatcheries Pvt. Ltd.	Abhishek Parmar	Anuj Singh-R1

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar